



\$~19

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 220/2019

SEEMA BHARDWAJ

..... Plaintiff

Through M

Ms. Sanjana Antil, Adv.

versus

NEERAJ SHARMA & ORS.

..... Defendants

Through

Mr. Mohit Kumar Auluck, Adv.

for Defendant No. 7

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

ORDER 18.08.2021

%

(Video-Conferencing)

<u>I.A. 8784/2021 (early hearing) and I.A. 10564/2020 (Section 151 CPC) in CS(OS) 220/2019</u>

- **1.** Affidavit of proof of *dasti* service has been returned under office objections.
- **2.** In order to enable the plaintiff to place the said affidavit on record, renotify on 7th September, 2021.

C. HARI SHANKAR, J.

AUGUST 18, 2021

r.bararia